

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2977
ANSWERED ON:05.09.2007
PERSON KILLED BY WILD ELEPHANTS
Mahto Shri Tek Lal

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of persons died and the number of houses damaged in the mayhem caused by the wild elephants in Jharkhand in the last three years;
- (b) the number of persons who have been paid compensation by the Government so far;
- (c) the action taken by the Government to check the mayhem caused by wild elephants and the details of the amount spent in this regard, year-wise and district-wise; and
- (d) the amounts spent by the Government for chasing away the wild elephants?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY)

(a),(b)&(c)&(d) As per the information received from the State Government, the details in respect of Jharkhand are as follows:-

Year	No. of persons Killed	No. of incidents of house damages, crop damages etc. (in lakhs)	No. of incidents of checking mayhem for wild elephants (in lakhs)	Amount spent for chasing away	Amount spent
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2004-05	63	3645	Rs. 72.73	Rs. 24.54	
2005-06	91	5501	Rs. 43.80	Rs. 26.90	
2006-07	67	7849	Rs. 120.678	Rs. 25.48	

Compensation to the tune of rupees one lakh for each adult and rupees fifty thousand for each minor has been paid to the dependants/kins of 220 persons killed by wild elephants during the last three years. Compensation against one adult person could not be paid as the deceased was unmarried and did not have any dependant or any of the parents alive. The amounts to check mayhems caused by wild elephants have been spent in districts of Hazaribagh, Dhanbad, Bokaro, Dumka, Singhbhum (E), Singhbhum(W) and Saraikela.